

From:

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. All the Family Court Judges, State of Uttarakhand.
3. Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
5. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
7. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
8. Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Redressal Commission, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
17. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and Udham Singh Nagar.

C.L. No. 02/UHC/Admin.A/2020

Dated: April 18 , 2020.

Subject: Extension in time limit for submission of Annual Confidential Remarks and Annual Property Statements

Sir/Madam,

I am directed to inform you that due to pandemic of COVID-19, nation-wide lockdown is declared till 03.05.2020, hence, in these circumstances, the time limit for submitting Annual Confidential Remarks and Annual Property Statements is extended till 15.05.2020.

You are, therefore, informed accordingly and requested to communicate all the officers under your subordination.

Yours faithfully,

Sd/-
(Hira Singh Bonal)

No. 1765/UHC/Admin.A/2020

Dated: April 18 , 2020.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordships for kind perusal.
3. P.A. to Registrar General.
4. All the Registrars of the Court.
5. Librarian of the Court.
6. I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the Website of Hon'ble the High Court.
7. Guard File

Registrar General